

PROFORMA-III

STATEMENT OF LIQUID ASSETS AS ON 31st MARCH-2011

Name of the MLA (in full) and to which the office belong: AQUIL AKHTAR, M.L.A.

Present Post held:

Present Pay (i) Basic Pay:

(ii) Gross Salary:

Sl. No	Name and Details of Movable Property	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own State in whose name had and his/her relationship with Public Servant	Present Value	Income derived (Interest/Dividend received)	Remarks
1	2	3	4	5	6	7	8	9
1	Cash in Hand	—	—	—	—	51,403/-	—	—
2	Cash with Bank (Current/Saving Account only)	1995 to 2011.	1) VARIOUS CURRENT ACCOUNTS. 11) VARIOUS SAVINGS ACCOUNTS.	{ 02 Lacs. 50 Lacs. 52 Lacs.	"OWN NAME" "Do"	1,35,706/- 56,12,891/- 57,48,597/-	Bank Intt. (S.B. A/c) in Rs. 2 Lacs P.A. (Approx).	
3	Deposits (Time Deposits/NSCs etc.)	NIL	NIL	NIL	NIL	NIL	NIL	
4	Loan & Advances	NIL	NIL	NIL	NIL	NIL	NIL	
5	Investments (Shares/Bonds/Debentures/Mutual Fund/ULIPs / LIC Policy etc.)	HSBC Life Insurance.	BY PURCHASE DEPOSITING ANNUAL PREMIUM MONEY ON 31-03-2010 & 31-03-2011.	01.00 Lacs 01.00 Lacs 02.00 Lacs.	"OWN NAME"	2,00,000/- G.T. : 60,00,000/-	NIL	

Date : 21-12-2011

Signature: AQUIL AKHTAR
MLA

Note: The Declaration form is required to be filled in and submitted by every member giving particulars of all movable assets and liabilities in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.

P.T.O.